

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.07.2015

CP No. 291/00030/2015 (OA No. 291/00199/2015)

Mr. Amit Mathur, counsel for petitioner.

Learned counsel for the petitioner submits that he does not want to press the Contempt Petition.

In view of the submission made on behalf of the petitioner, the Contempt Petition is dismissed as not pressed.

(MRS. RANJANA CHOWDHARY) (JUSTICE HARUN-UL-RASHID)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat